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CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 23.03.2012**

OA No. 512/2009 with MA No. 346/2009

None present for the applicants.  
Mr. Anupam Agarwal, counsel for respondents.

Even in the second round, nobody appeared on behalf of the applicants. It appears that the applicants are not interested to prosecute the Original Application as well as the Misc. Application. Thus, the Original Application as well as the Misc. Application stand dismissed in default for non-prosecution on behalf of the applicant.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat

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No 704 S 305

26/3/12

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